

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).4 7 2 0 / 2 0 0 6

(From the judgement and order dated 0 3 / 0 1 / 2 0 0 6 in W P No. 6 3 6 0 / 2 0 0 4 of The
HIGH COUR T OF JH A R K H A N D AT RANCH I)

M/S. S I N G H E N T E R P R I S E S

Petitioner(s)

V E R S U S

COMM N R .O F CEN T R A L EXC I S E , J A M S H E D P U R & O R S
(With prayer for interim relief and office report)

Respondent(s)

Date: 0 2 / 1 1 / 2 0 0 7 This Petition was called on for hearing today.

CORAM :

HON' B L E Dr. J U S T I C E A R I J I T P A S A Y A T
HON' B L E MR. J U S T I C E P. S A T H A S I V A M

For Petitioner(s) Mr. Sunil Ku m a r, s r. Adv.
Mr. A.P. Sahay, Adv.
Mr. Tuhin, Adv.
Mr. Kuldip Singh, Adv.

For Respondent(s) Ms. Rajni Ohri, Adv.
Mr. B. Krishn a Pr a s a d, Adv.

UPON hearing counsel the Court made the following
O R D E R

Call after three weeks.

(Ganga Thakur)
P S to Registrar

(Vijay Aggarwal)
Court Master